

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

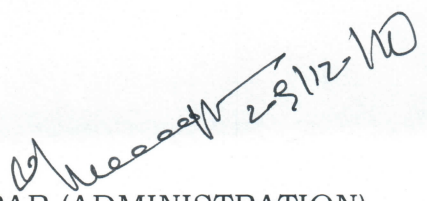
ROC.No. 73/2020-J.Spl.(BLDGS), Dt.29.12-2020

Quotations in sealed covers are invited from the reputed agencies for supply of **Fifty (50) Nos. of Q (Queue) Managers and Four (04) Nos. of Lady Frisking Curtains**, on credit basis, by separately making a mention of the basic price and any other tax applicable for the said supply.

The intending bidders shall submit their sealed quotation along with Specifications and Catalogue to the undersigned superscribing "Quotation for Q Managers and Lady Frisking Curtains" during office hours i.e., 10.30 a.m. to 5.00 p.m. on or before 12.01.2021, in the office of the undersigned at 2nd floor of the High Court Buildings.

The Registry reserves the right to accept or reject any or all the quotations without assigning any reason.

Amaravati,
Dt. 29.12.2020.


REGISTRAR (ADMINISTRATION)
I/c. REGISTRAR (MANAGEMENT)